

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3432
ANSWERED ON:30.08.2013
INCLUSION OF CASTES FROM KERALA IN STS LIST
Karunakaran Shri P.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether any proposal for the inclusion of "Marathi and Velan Community" in the list of Scheduled Tribes (STs) has been received from Government of Kerala;
- (b) if so, the details thereof;
- (c) the reaction of the Union Government thereto; and
- (d) the time by which these castes are likely to be included in the list of STs ?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

- (a): The proposal for the inclusion of "Marathi and Velan community" in the list of Scheduled Tribes (STs) has not been received from Government of Kerala. However, the bill for inclusion of 'Marati' community in the list of Scheduled Tribes of Kerala has been passed by Lok Sabha.
- (b) to (d): In view of (a) above, the question does not arise.